

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00627/2018

Tuesday, this the 17th day of July, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

Silva S.B, aged 49 years
W/o. late Suresh Kaimal
Working as Inspector (Examiner)
Custom House, Cochin-682 009
Residing at 3B, Chakolas Water Ford
Pandit Karuppan Road, Thevara
Cochin – 682 013 **Applicant**

(By Advocate – Mr. John Varrghese)

V e r s u s

1. The Chief Commissioner of Customs
Indirect Taxes and Service Tax
Thiruvananthapuram Zone
C.R.Building, I.S.Press Road
Cochin-682 018, Kerala
2. The Commissioner of Customs
Custom House, Kochi – 682 009
3. Additional Commissioner
Office of the Commissioner of Customs
Custom House, Kochi- 682 009 **Respondents**

(By Advocate – Mr. N. Anilkumar, Sr. PCGC(R))

This Original Application having been heard on 17.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: :Mr. E.K. Bharat Bhushan, Administrative Member

Applicant is aggrieved by the fact that she is not being relieved of her duties to take up the post for which she has been selected on deputation basis. We feel that at this point, the Original Application can be disposed of by directing respondent no.1 to consider Annexure A-4 representation on merits and pass a speaking order duly considering all facts raised in the representation within thirty days from the date of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - True copy of the letter submitted by the petitioner before the 2nd respondent dated 27.4.2018

Annexure A-2 - True copy of the covering letter addressed to the Development Commissioner, Cochin Special Economic Zone, Cochin dt.8.5.2018.

Annexure A-3 - True copy of the letter issued by the Deputy Development Commissioner, Cochin Special Economic Zone to the 2nd respondent dated 21.6.2018

Annexure A-4 - True copy of the representation submitted by the applicant before the 1st respondent dated 27.6.2018

Annexure A-5 - True copy of the O.M No.28011/1/2013 Estt (c) dated 23.12.2013

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